

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

CORAM:



C.P NO. (IB)-80(PB)/2017  
CA NO.  
PRESENT: CHIEF JUSTICE M. M.KUMAR  
Hon'ble President

Ms. Deepa Krishan  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.05.2017

NAME OF THE COMPANY: Chharia Holdings (P) Ltd.  
Vs  
M/s Brys International Pvt. Ltd.


SECTION OF THE COMPANIES ACT: U/s 7 of Insolvency And Bankruancy Code 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Pawan Sharma	} Adv.	Petitioner	
2.	Arpita Yadav			
3.	SATISH KUMAR BHATTI	Adv	for R-1 to 3	

**ORDER**

Documents taken on record, respondent shall also file papers during the course  
of the day.

List on 23<sup>rd</sup> of May 2017.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(SMT. DEEPA KRISHAN)  
MEMBER (T)

Dated: 22-5-17 (Kanta)